

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA – Nomination of Dr.Sunnam Srinivas Reddy, II Addl. Chief Judge, City Civil Court, Hyderabad to participate as a “**Master Trainer**” to make his presentation on Counter Terrorism Workshop-3 conducted by CEELI Institute, Prague and Federal Judicial Centre (FJC), Washington at National Judicial Academy, Bhopal, on 16.12.2023 & 17.12.2023 - **Relief Arrangements - ORDERS - ISSUED.**

- READ:**
1. NJA/Dir./CT-SE-13/2023/, from the Director, National Judicial Academy, Bhopal, dated 28.10.2023.
 2. NJA/Dir./AC.Prg./2023-24/1467, e-mail from the Director, National Judicial Academy, Bhopal dated 01.07.2023
 3. High Court's letter Roc.No.1204/SO/2023, dated 07.11.2023 from the Registrar General, High Court for the State of Telangana, Hyderabad.

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ORDER ROC.NO.4787/2023 – B. SPL., DATED: 02.12.2023.

The High Court is pleased to pass the following order:

The following Judicial Officer, mentioned in Column No.2, vide High Court's letter 3rd read above, is nominated to participate as a “**Master Trainer**” to make his presentation on Counter Terrorism Workshop-3 conducted by CEELI Institute, Prague and Federal Judicial Centre (FJC), Washington on 16.12.2023 and 17.12.2023 [SE-13] at National Judicial Academy, Bhopal. **The nominated officer is directed to report before National Judicial Academy by 15.12.2023, evening.**

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	DR. SUNNAM SRINIVAS REDDY, II Additional Chief Judge, City Civil Court, Hyderabad.	III Additional Chief Judge, City Civil Court, Hyderabad.

The officer mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officer who is nominated to participate in the Workshop.

In case, the officer mentioned in column number 3, is either on leave or not available for any other reason, the Chief Judge, City Civil Court, Hyderabad, shall make alternative incharge arrangements and intimate the same to the High Court.

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On return from the said Workshop, the officer mentioned in Column No.2, will resume charge of his regular post(s) and also the post(s) for which he is holding full additional charge previously.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the Workshop at National Judicial Academy, Bhopal.
 2. **The nominated officer is entitled only for actual journey period.**

Sauk
2/12/23
**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**

To

1. The Officer and In-charge Officer.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal-462044.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The XXVI Additional Chief Judge, City Civil Court, Hyderabad.
7. The XXV Additional Chief Judge, City Civil Court, Hyderabad.
8. The Pay and Accounts Officer, Hyderabad.
9. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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